

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 854
TO BE ANSWERED ON 14.12.2018

Management of e-Waste

854. SHRI RAJESH KUMAR DIWAKER:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has amended existing rules to ensure better management of e-waste and bio-medical waste through revised targets;
- (b) if so, the details of amendment made;
- (c) whether the Government has any proposal of setting up plants to convert plastic waste into bio-diesel in all States as set up in Dehradun/Uttar Pradesh; and
- (d) if so, the details thereof, State/ UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) The Ministry has notified an amendment to the E-waste (Management) Rules, 2016 on 22nd March 2018. In the amendment the ministry has *inter alia*, revised the collection targets under Extended Producer Responsibility (EPR), the new producers have been brought under the ambit of the rules, procedure for testing of Reduction of Hazardous Substance has been clarified, and Producer Responsibility Organisations are now required to register with Central Pollution Control Board (CPCB). However, there is no revision of targets in the Bio-Medical Waste Management Rules, 2016.

(c) & (d) There is no proposal in the Ministry for conversion of plastic waste in to diesel. As per the provisions of the Plastic Waste Management Rules, 2016 local bodies shall encourage the use of plastic waste for road construction or energy recovery or waste to oil etc. Further, CPCB has also issued guidelines for utilization of plastic waste in road construction, cement kilns and usage as liquid RDF (oil).
